

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/608/ (IB)/2017
NAME OF THE PETITIONER(S) : ICICI BANK LTD
NAME OF THE RESPONDENT(S) : RATHNA STORES PVT LTD
UNDER SECTION : 7 RULE 4

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

① SURESH. V

Counsel for the petitioner *U. Anantha*

② T. ANUSUYA

Counsel for Respondent *P. Suresh*

ORDER

Shri V Suresh, counsel for Petitioner/Financial Creditor present. Ms T Anusuya caused appearance on behalf of the respondent and undertakes to file a vakalat. She prayed time for filing vakalat and counter. Counsel for respondent is directed to file counter and furnish a copy of the same to the other side prior to the next date of hearing. Time extended at request. Put up on 24.10.2017 at 10.30 A.M.

sd
K Anantha Padmanabha Swamy
Member (Judicial)

bc